

VOLUNTARY DISCLOSURE OF ASSETS AS ON THE DATE OF DISCLOSURE

*(In terms of the Resolution passed by the Full Court
of the Madras High Court held on 3rd September, 2009*

NAME : MR.JUSTICE S.VAIDYANATHAN, JUDGE, HIGH COURT, MADRAS – 104

DATE OF APPOINTMENT : 25-10-2013

**SPOUSE : MRS.E.H.RAJESWARI, OFFICER, PUNJAB NATIONAL BANK,
CHENNAI**

SON: MR.V.SUBRAMANIAN, B.E., NOW STUDYING LL.B.,

Sl.No.	Items	Description	Particulars		Remarks
			Self	Spouse & Dependants	
1.	Landed Property	a) House Property	<p>3296.67 Sq.ft. land with residential house situated at Old No.2, New No.6, South High Court Colony, First Cross Street, Villivakkam, Chennai-49.</p> <p>- Devolved upon by means of Settlement Deed, dated 27.06.2011.</p> <p>1200 Sq.ft. of Undivided share of land with residential house situated at Old No.88, New No.7, T.M.Road, Villivakkam, Chennai-49.</p> <p>- Devolved after demise of Father on 07.08.2001 and on execution of release deed by mother, dated 08.03.2010 out of 4800 Sq.Ft., brothers and sisters, namely, myself, S.Vijayalakshmi, S.Srinivasan and S.Sundaram at 1200/- Sq.ft. each respectively</p>	<p><u>WIFE</u>: 659.33 Sq.Ft. land with residential house situated at Old No.2, New No.6 High Court Colony, I Cross St., Villivakkam, Chennai-49 purchased vide registered sale deed, dated 25.9.1996.</p>	

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		b) Agricultural Property	NIL	NIL	
2.	Securities and Investments	a) Savings in Bank (Name of the Bank & Cash Balance)	Rs.1.40 lakhs in South Indian Bank Ltd., GT Road, Chennai. Rs.61,381.63/- as on as on 27.10.2014 in PNB, Nungambakkam Branch, Chennai	<u>WIFE:</u> Rs. 31,447.46/- as on 27.10.2014 in PNB, Nungambakkam Branch, Chennai. <u>SON:</u> Rs.5545.15 as on as on 27.10.2014 in PNB, Nungambakkam Branch, Chennai.	
		b) Fixed Deposits	NIL	<u>WIFE:</u> Rs.1,88,541/- in PNB, Nungambakkam Branch, Chennai-34. <u>SON:</u> Rs.7,93,246/- in PNB, Nungambakkam Branch, Chennai-34.	
		c) Shares (Name of the Company)	NIL	<u>WIFE:</u> PNB Equity Shares -95, value Rs.37,050/-	
		d) GPF	Rs.2.50 lakhs PPF – Rs.22,594/-	<u>WIFE:</u> PPF: Rs.21,104/- <u>SON:</u> Rs.21,089/-	

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		e) Insurance	LIC of India about 24 Policies for total amount of Rs.67,00,000/- (details shown vide separate)	<u>WIFE:</u> LIC of India about 8 Policies for total amount of Rs.25,50,000/- (details shown vide separate) <u>SON:</u> LIC of India about 15 Policies for total amount of Rs.20,75,000/- (details shown vide separate)	
3.	Other Assets (Movables)	a) Jewellery (by approximate Weight) b) Vehicles (Date & Cost at the time of purchase)	68 Grms of gold 0.25 kg of Silver articles Dimond ear studs worth Rs.8000/- Hyundai Car – i10 purchased in December, 2009 for Rs.4.5 lakhs	<u>WIFE:</u> 250 Grms of Gold. Dimond Nose Pin, worth Rs.3000/- Kg.1.00 of Silver articles. Partly by Sridhana & partly self acquired <u>SON:</u> 38 Grms of Gold <u>WIFE:</u> Maruthi Alto K10 Car 30.09.2010 – Rs.3,00,000/- Honda Aviator Scooter 31.01.2010 – Rs.49,000/- (Scooter purchased by Bank loan)	
4.	Liabilities	Loans, if any	Educational Loan obtained for Rs.4,00,000/- from LIC of India	<u>WIFE:</u> Rs.277090/- Housing Loan Clean Overdraft Rs.1,24,000/- Rs.22,380/- Two wheeler Loan Rs.19920/- Festival Loan	